## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 237/9/HDB/2017
NAME OF THE COMPANY	KPR Industries (India) Limited
NAME OF THE PETITIONER(S)	Iron Exchange (India) Limited
NAME OF THE RESPONDENT(S)	KPR Industries (India) Limited
UNDER SECTION	Sec 9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Alv Pr Petitary	0549901616	Vrg
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			V.

Heard Mr.P.Vikram, learned counsel for the Petitioner and he submit that notice already been delivered through post and the learned counsel is directed to serve personal notice to the respondent. Post the case on 13.12.2017.

Member (Judicial)